

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Adm. Pt.

Ad
26-12-98

Bench.

For Adm. Pt.

26-1-99

Bench.

Free copy
of the order
dt. 22-1-99 may
be given to
the counsels
for both sides.

Ratra
27/1/99
S.D.

22.1.99

Learned counsel for the petitioner submits
that he wants to withdraw this O.A. In view of this
O.A. is disposed of as withdrawn with liberty to
move the application before the appropriate forum.

Shri A.K.Bose, learned Senior Standing
Counsel appearing for the respondents is present
and heard.

VICE CHAIRMAN
22.1.99

MEMBER (JUDICIAL)